



**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI**

Bail Application No. 350/2020  
State Vs. Pintu Kumar  
FIR No. 258/2013  
PS Nihal Vihar  
U/s. 302/120B/506/34 IPC

27.05.2020

**This court is on duty as Designated Court to hear applications for interim bail preferred on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.**

Present : Sh. Jitendra Sharma, Ld. Addl. PP for the State.  
Ld. Counsel for applicant/accused.

Case file received by transfer vide order dated 27/05/2020 of Ld. ASJ-05, West, upon the understanding that the present application falls under criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

This is an application filed U/s. 439 CrPC on behalf of applicant/accused Pintu Kumar for grant of interim bail in view of criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

Reply to the bail application alongwith report regarding previous involvement of the accused received from IO/SHO PS Nihal Vihar.

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Trial Court file not received from the concerned Court.  
Put up with trial court record on 28/05/2020.



**(VISHAL SINGH)**  
**SPECIAL DESIGNATED**  
**COURT, DELHI**  
**ASJ-03, WEST,**  
**TIS HAZARI COURTS**  
**27.05.2020**